

tance to the small coffee growers in the Coorg District;

(b) whether it is a fact that this biggest coffee producing district in the country is finding difficulty in maintaining coffee plantations due to inadequate financial help; and

(c) what are the schemes to be taken specially for the small growers?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Small coffee growers of Coorg District are provided all necessary assistance by way of extension, credit, research and marketing support by the Coffee Board. 15 extension centres, one coffee demonstration farm and one coffee regional research station are functioning in the coffee growing villages of Coorg Distt. for providing technical assistance and advice on scientific coffee farming and for supply of seeds of improved coffee varieties. Besides this, a mobile soil testing and pest surveillance squad are also provided. Small growers are provided with adequate financial assistance from Coffee Board under various development loan schemes as well as by other commercial and cooperative financial institutions at subsidised rates of interest. 81 coffee collection depots and one coffee curing works serve the small growers and provide the market support. As a result of these above operations, the productivity in the small growers sector has increased by over 40 per cent in the last few years.

(b) No, Sir. Coffee Board, commercial banks and other financial institutions are providing adequate financial assistance to small coffee growers of Coorg Distt. During 1979-80, Rs. 620 lakhs of loan assistance and Rs. 10.5 lakhs subsidy was provided to the small growers of coffee.

(c) The following loan and subsidy schemes are already available to small growers of coffee through the Coffee Board:—

1. Crop loan.
2. Intensive cultivation loan.

3. Loan and subsidy for expanding the area under coffee.
4. Loan and subsidy for replanting of old and uneconomic coffee plants.
5. Special purpose loans for construction of dry yards, sinking wells, store houses, pulping units etc.
6. Loan under hire purchase scheme to buy various agricultural equipments.
7. Interest subsidy scheme.
8. Expansion Subsidy Scheme.

Discussions held with Rubber Manufacturers and Small Tyre Manufacturers

607. **SHRI DAULATSINHJI JADEJA:** Will the Minister of COMMERCE be pleased to state:

(a) whether representatives of Northern India Rubber Manufacturers Federation and All India Small Tyre Manufacturers Association met him;

(b) if so, the nature of discussions held; and

(c) the broad outlines of the decision taken?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c) A deputation of Northern India Rubber Manufacturers' Federation met the Minister of State for Commerce on 14th November, 1980 and presented a Memorandum relating to natural rubber imports. The main points raised cover the following:

- (i) Need for continuous import of rubber.
- (ii) Fixation of ceiling price for rubber.
- (iii) Complaints about STC's rubber import operations.

- (iv) Decanalisation of rubber imports.
- (v) Subsidising rubber imports from rubber cess collection.
- (vi) To give fair representation to rubber consuming industry on the Rubber Board.

The points raised are already receiving attention of Government.

Construction of Type II Quarters, for the Employees of Kiriburu Iron ore Mines

608. SHRI HARIHAR SOREN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that funds have been sanctioned for the construction of 200 type II Quarters for the employees of the Kiriburu Iron Ore Mines out of the Iron Ore Mines Cess fund subsidy;

(b) whether it was also decided that the above mentioned quarters are to be constructed at Kiriburu Hiltop which is situated in Orissa; and

(c) if so, what steps Government have taken so far to expedite the construction work?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Government have offered a subsidy of Rs. 10,23,700/- from the Iron Ore Mines Cess Fund towards the cost of construction of 200 type-II quarters for the employees of the Kiriburu Iron Ore Mines, the total estimated cost being Rs. 72.7 lakhs. Out of the subsidy offered, Rs. 1,07,000 has so far been received by the Bokaro management which is still examining financing as well as the mode of construction for the housing scheme in its totality.

(b) No, Sir.

(c) Does not arise.

Income-tax concealment cases detected in Rajasthan

609. SHRI VIRDHI CHANDER JAIN: Will the Minister of FINANCE be pleased to state:

(a) the number of cases of concealment of income-tax which were detected in the State of Rajasthan during last three years, district-wise;

(b) the amount involved in each case; and

(c) the action taken against each such person or firm?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (c). The statistics for the required information are not maintained state-wise. Information relating to the charges of Commissioners of Income-tax, Jaipur and Jodhpur, in Rajasthan is as under:—

Financial years	No. of orders of penalty for concealment of income tax passed	Amount of penalty levied for concealment (Rs. in thousands)
1977-78	484	3,370
1978-79	794	4,225
1979-80	1,518	1,991

The collection and compilation of the information District-wise relating to each case would take considerable time and effort. If the Hon'ble Member desires to have specific information in respect of a particular case, the information will be made available to him.

Loss of Production in Steel Plants

610. SHRI SAMAR MUKHERJEE: Will the Minister of STEEL AND MINES be pleased to state the loss of